

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 21 of 2013**

**Dated : 23<sup>rd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Narayanpur Power Co. ... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.**  
**Mr. Venkata Krishna Kunduru**

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents.

Post the matter on **19.02.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/sm**